

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.84(MAH)/2015

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

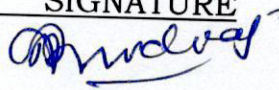
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.11.2016

NAME OF THE PARTIES: Mr. Arjundas Alreja

V/s.
M/s. Golden Sill & Shelter Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 & 111 of the Companies Act
1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	M.S. BHARDWAJ Shri V.P. Verma	Advocate for Petitioner	

ORDER

C.P. No. 84/397-398/CLB/MB/MAH/2015

Ld. Counsel for both sides are present.

At the request of both the parties, list this matter for hearing on 5th January,
2017.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)

Dated: 24.11.2016